

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff
V/s.
M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) *Amir Ali Sheikh for Respondent
No 1 & 2* } *A*

I/b T. V. Merchant & Co.

2) *Mr. Rahul Chitnis
1/o Adv. Mangesh Bhide for Petition* } *RB*

B

3) *Vaibhav Bajpai
i/b. ~~Bajpai~~ Asso. } *VB*
For R-36 R-4*

Contd....2

ORDER

TCP No. 57/397-398/NCLT/MB/MAH/2014

Counsel for Applicant and Respondent are present.

At request of the Respondent, 4 weeks' time has been given for filing reply and further one week for the rejoinder, if any.

List this matter for next hearing on **29.09.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)